

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 7<sup>th</sup> February, 2019  
(After the hearing of Matter in Court No. 1)

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR PRONOUNCEMENT OF JUDGMENT</b>			
1.	Appeal No. 62/2018 (M.A. No. 726/2018)	Gabhabhai Devabhai Chauhan & Ors. Vs. Union of India & Ors.	Mr. Abhimanue Shrestha, Adv. for Appellant  Mr. Prashant Bezborauh, Adv. for R-1 Mr. Rajesh K. Singh, Adv. Mr. Dhruv Pal, Adv. for R-2 Mr. Pinaki Misra, Sr. Adv. with Ms. Vanita Bhargava, Adv. for R-3 Mr. Agney Sel, Adv. for R-4 & 5
<b>FOR ADMISSION</b>			
2.	<b>M.A. No. 09/2019 IN Execution Applicaton No. 57/2018 IN O. A. No. 302/2015</b>	S. N. Rohatgi Vs. Union of India & Ors.	Mr. Sudhir Naagar, Adv. for Applicant
3.	Original Application No. 839/2018	Suresh Chandra Yadav & Anr. Vs. State of U.P. & Ors.	Mr. Anant Agarwal & Ms. Sweta Rani, Advs. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
4.	Original Application No. 481/2017	Bharat Bhushan Malviya Vs. Union of India & Ors.	Mr. Sandeep Mishra, Adv. for Applicant  Mr. Rajesh K. Singh, Adv. for MoEF Mr. Satish Kumar, Adv. for CPCB Ms. Priyanka Sinha, Adv. for Jharkhand Mr. Ajay Jain, Adv. for GNCTD Mr. Rahul Khurana, Adv. for R-16
<b>FOR HEARING</b>			
5.	Original Application No. 145/2015 (M.A. No. 1259/2016, M.A. No. 1166/2017, M.A. No. 1170/2017 & M.A. No. 586/2018)	Umashankar Patwa & Anr. Vs. Union of India & Ors.  <b>(Earlier titled as D.K. Joshi Vs. Union of India &amp; Ors.)</b>	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Balendu Shekhar, Adv. for R-1 Ms. Deep Shikha Bharathi, Adv. for UP Mr. Pradeep Mishra, Adv. for R-3 Ms. Antima Bazaz, Adv. for R-6 Ms. Rachana Joshi Issar, Adv. for R-7 & 10 Mr. I.K. Kapila, Adv. for UP Jal Nigam Mr. Ajit Sharma, Adv. for R-12 Mr. Rajendra Prasad Saxena, Adv. Mr. Shivendu Gaur, Adv. for Noticee No. 4 Mr. A. D. N. Rao, Adv. Mr. Raj Kumar, Adv. for CPCB Ms. Meenakshi Arora, Adv. Mr. Bibhav Vatika, Adv. for Noticee Mr. Soumjayjit Pani, Adv. Mr. Shaurya Sahay, Adv. Mr. Shantanu Bansal, Adv. for PS & PH Mr. Tanmaya Mehta, Adv. Mr. Piyush Singh & Mr. Rajeev Saxena, Advs.

			Mr.Prafulla K. Behra, Adv.for Noticee No.5 Dr. Rajeev Sharma, Adv. Mr. Sameer Singh & Shweta Jain, Advs . Mr. Sanjay Upadhyay, Adv. Mr. A. K. Prasad, Adv. for Central Water Commission Mr. Abhindra Maheshwari, Adv. Mr. Arjun Pant, Adv. Mr. Eeshan Chaturvedi, Adv. Mr. Ajay Jain, Adv. for GNCTD
6.	<b>Execution Application No. 15/2018</b> (M.A. No. 1327/2018) IN O. A. No. 502/2017	Veterans Forum for Transparency Public Life  Vs. Department of Health and Family Welfare, Govt. of Bihar & Ors.	Mr. A. K. Dubey, Adv. for Applicant  Mr. Gautam Singh & Mr. Rudreshwar Singh, Advs. Adv. for Bihar PCB Mr. M. Sheob Alam, Adv. for State of Bihar Mr. Rajkumar, Adv. for CPCB Mr. Ajay Jain, Adv. for GNCTD Mr. Manish Kr. Saran, Adv.
7.	Original Application No. 183/2018 (M.A. No. 500/2018, I.A. No. 31/2019)	Subhash  Vs. Ministry of Environment, Forests and Climate change & Ors.	Mr. Pradeep Dahiya, Adv. for Applicant  Mr. Shlok Chandra, Adv. for MoEF Mr. Pradeep Misra, Adv. Mr. M. P. Shorawala, Adv. for R-2 Mr. Ankit Verma, Adv. for State of UP Mr. Rajkumar, Adv. for CPCB Mr. Gautam Singh, Adv. Mr. Pankaj Sharma, Adv. Ms. Sonia Mathur, Sr. Adv. with Mr. Sushil Kumar Dubey, Adv. for R-7 Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs.
8.	Original Application No. 277/2018 (M.A. No. 704/2018)	Prem Singh Yadav  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. Gigi C. George, Adv. for State of UP Mr. Mukesh Verma, Adv. for UP Mr. Amit Verma, Adv. for State of UP Mr. Amit Upadhyay, Adv. for R-9 &12 Mr. Mayank Pandey, Adv. for R-10 & 11 Mr. Ani Singh, Adv. for R-13 Mr. Pradeep Misra, Adv. for UPPCB
<b>CASES AT SR. NO. 9 TO 14 WILL BE TAKEN-UP ON 28.02.2019 FOR HEARING</b>			
9.	Original Application No. 626/2016 (M.A. No. 1672/2018 & I.A. No. 05/2019)	Chandar Prakash Budakoti  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Ms. Deep Shikha Bharati, Adv. for MoEF Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Mr. Raj Panjwani, Sr. Adv. with Mr. Vineet Malik, Adv. for R-4 & 5 Mr. Pinaki Misra, Sr. Adv. with Mr. R. Jawahar Lal, Adv. for R-7 to 9 Mr. Varun Thakur, Adv. for NMCG
10.	Original Application No. 340/2017	Varun Sheokand & Anr.  Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 4 Mr. Krishna Mohan Menon, Adv. for R-5 to 23, 26 to 31 & 33 to 35 Mr. Manoranjan Sharma, Adv. for R-14 Mr. Vikas Negi, Adv. for R-20 Mr. Mohak Bhadana, Adv. for R-24 & 25 Mr. Jeeva Prakash, Adv. for R-32 Mr. Dhruv Pal, Adv. for MoEF Mr. V. K. Shukla, Adv. for State of MP Mr. A. K. Prasad, Adv. for CGSC

11.	Original Application No. 419/2017	Devender Kumar & Ors. Vs. New Okhla Industrial Development Authority & Ors.	Mr. V. C. Shukla, Nitesh Ranjan & Piyush Singh, Advs. for Applicant  Mr. Jhum Jhum Sarkar, Adv. for R-1 Mr. Rajesh K. Singh, Adv. for MoEF Mr. Sanjay Kumar, Adv. for R-5 to 16 Dr. Sandeep Singh, Adv. for State of UP Mr. J. J. Sarkar, Adv. for NOIDA Mr. I. K. Kapila, Adv.
12.	<b>Original Application No. 171/2018</b> (M.A. No. 1013/2018) (Earlier O.A. No. 11/2018 (EZ))	R. Sreedhar Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Keshav Mohan, Adv. for MoEF Mr. Neeraj K. Gupta, Adv. for R-2 Ms. Madheemila Bhattacharjee, Adv. Mr. Avijit Roy, Adv. for Assam PCB Mr. Shuvodeep Roy, Adv. for State of Assam Mr. Anil Shrivastav, Adv. for State of Arunachal Pradesh
13.	Original Application No. 212/2018 (M.A. No. 617/2018 & M.A. No. 618/2018)	Ajay Dubey Vs. State of Jharkhand & Ors.	Mr. R. R. Dubey, Adv. for Applicant  Ms. Priyanka Sinha, Adv. for R-1, 3 & 5 Mr. Thakur Sumit, Adv. for R-2 Mr. Satish Kumar, Adv. for CPCB Mr. Kumar Anurag Singh, Adv. for Jharkhand State PCB Mr. Dhruv Mehta, Sr. Adv. with Mr. Ninad Laud, Adv. for R-6 Mr. Anjuman Tripathy, Adv. Mr. Vishwajit Singh, Adv. for GNN
14.	Original Application No. 377/2018 (M.A. No. 863/2018)	Ayush Garg Vs. State of Himachal Pradesh & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Manish Kumar, Adv. for State of Himachal Pradesh Mr. Divya Prakash Pande, Adv. for HPSPCB Mr. P. Naresh & Mr. Dhruv Gupta, Advs. for R-3 Mr. Venkatesh, Adv. for R-5

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